

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI  
**SPECIAL BENCH**

Item 37

**C.P. (IB)/1324(MB)2022**

MS. MADHU SINHA  
HON'BLE MEMBER (T)

SHRI H.V. SUBBA RAO  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **27.01.2023**

NAME OF THE PARTIES: **Small Industries Development Bank of India**  
**V/s**  
**Rajan Harikaran Malik**

*Appearance (via video-conference):*

For the Petitioner : Adv. Vaibhav Kamble i/b. A&G Legal Associates LLP

For the Respondent : None present

Under Section 95(1) IBC, 2016

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on Board on **16.03.2023**

Sd/-  
MS. MADHU SINHA  
Member (Technical)  
Krushna

Sd/-  
SHRI H.V. SUBBA RAO  
Member (Judicial)